

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 111
(CAA)-56(PB)/2020

IN THE MATTER OF:

Verizon India Pvt Ltd.
And
Verizon Communications India Pvt Ltd.

... Applicant / Petitioner

Order under Section 230-232.

Order delivered on 09.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

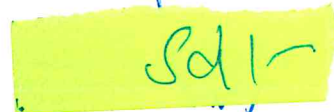
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

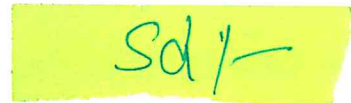
For the Petitioner : Mr. Rajiv K. Goel, Adv.

ORDER

List this matter on 08.12.2020.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Ritu Sharma
09.11.2020